

**High Court of Jammu and Kashmir at Srinagar**

**O R D E R**

No: 659 Dated: 28/10/2015

In supersession of all previous orders/notifications issued in this regard, so far it pertains to nomination of Public Information Officer, High Court Wing, Srinagar, Shri Azad Ahmad Wani, Joint Registrar, High Court Wing, Srinagar is nominated as Public Information Officer, High Court Wing, Srinagar under Right to Information Act, 2009.

**By Order.**

*[Signature]*  
28-10-2015  
**(Kaneez Fatima)**  
**Registrar General**

No: 18658-74/C8 Dated: 28/10/2015  
Copy to the:-

- 1) Principal Secrteary to the Hon'ble Chief Justice, High Court of J&K,
- 2) Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their Lordship's.
- 3) Registrar Vigilance, High Court of J&K.
- 4) Registrar Judicial, High Court of J&K, Jammu/Srinagar.
- 5) Public Information Officers, High Court of J&K,  
.....for information.
- 6) Deputy Secretary, State Information Commision, J&K, Srinagar.
- 7) Cocerned officer.  
.....for information and n/a.
- ✓ 8) Inchage NIC, High Court of J&K  
.....for uploading the same on the Website.

*[Signature]*  
28-10-2015  
**Registrar General**